

Title: Need to set up a Bench of Kerala High Court at Trivandrum.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): There is a long-standing demand for establishing a Bench of the Kerala High Court at Trivandrum. The Kerala Assembly had already approved a resolution for the same.

The Central Government may take immediate steps to establish a Kerala High Court Bench at Trivandrum.

SHRI V.S. SIVAKUMAR (THIRUVANANTHAPURAM): Sir, I associate myself with this.

MR. DEPUTY-SPEAKER: Today, there is an exception. You are also allowed.